

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 799/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Canopy Nimans Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391&394

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

- | S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|----------------------------------|-----------------------|------------------------|-----------|
| 1. | Ms. Jamsaidli ² Gogia | ADU Petitioners | Jamsaidli ² | |
| 2. | CHETANIA KANDPAL | Company Prosecutor | op of Delhi Chetana | Chetana |
| 3. | C. BALOONI | Company
Prosecutor | For R.D (NR) | 03/02 |

ORDER

The paper books in this case have not been filed. Let the paper books along with all the orders be filed in the Registry within two weeks.

List on 30.03.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)